

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

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| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP(IB) No.116/9/HDB/2020 |
| NAME OF THE COMPANY | Maruti Rich Ventures Pvt Ltd |
| NAME OF THE PETITIONER(S) | Arham Iron & Steel Industries |
| NAME OF THE RESPONDENT(S) | Maruti Rich Ventures Pvt Ltd |
| UNDER SECTION | 9 of IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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ORDER

No one appeared for the Corporate Debtor. Learned counsel for the Operational Creditor stated that the matter is likely to be settled between the parties within a week. The matter stands adjourned to 13.08.2021.


**MEMBER
(TECHNICAL)**


**MEMBER
(JUDICIAL)**

Karim